State/Union Ter	itory			Member of Villages
4. Delhi .				276
5. Goa, Daman	and I	<b>)</b> iu		58
6. Himachal Pr	ıdesh			2,788
7. Laccadive, Aminidivi Is			&	6
8. Manipur				122
9. N.E.F.A.				46
10. Pondicherry				309
11. Tripura.	•			48
TOTAL (Union T	rritories)		•	3,700
Grand	COTAL		•	69,991

## KHETRI COPPER PROJECT

95. SHRI BABUBHAI M. CHINAI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) when the Khetri Copper Project is likely to be commissioned; and
- (b) how mucl pre-refined copper is likely to be pro luced at this project?

THE MINIS' ER OF STATE IN THE PETROLEUM AND MINISTRY OF CHEMICALS AND MINES AND METALS SHRI JAGANNATH RAO): (a) and (b) The Khetri Copper Project concent ator is scheduled to be commissioned by the end of 1970 and metal production in fire-refined form is scheduled to start by 1972 The project is planned for a production of 31,000 tonnes of electrolytic copper per annum.

## ANTIBIOTICS FACTORY AT RISHIKESH

- 96. SHRI M. K. MOHTA: Will the Minister of PETROLEUM AND CHE-MICALS AND MINES AND METALS be pleased to state:
- (a) whether it s a fact that the workers of the Antibiotics factory at Rishikesh went on rampag on the 28th May, 1969 causing considerable damage to the factory;
- (b) whether it is also a fact that the agitators also eat loyal workers and pelted stones at the residences of the
- (c) if so, whether the cause of the inci-
- dent has been investigated; 3-12 R. S./69

- (d) if so, the details thereof; and
- (e) the steps taken by the Government in the matter?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) to (d) Yes, on the 28th May, 1969. On some minor pretext some of the workers indulged in objectionable conduct and caused destruction of property.

(e) A complaint was lodged with the Police authorities who with the co-operation of the plant management brought situation under control. Some thewere arrested by the Police workers prosecutions have been launched and against them. Some of the workers have suspended and charge-sheeted. been Departmental proceedings have initiated against them and suitable action will be taken by the management against such of the workers as are found guilty.

CONFERENCE OF IRRIGATION AND Power Ministers of States

97. SHRI M. K. MOHTA: SHRI M. M. DHARIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether a conference of the Irrigation and Power Ministers of States was held at Nainital recently;
- (b) if so, the points discussed at the conference ;
- (c) the recommendations made at the conference; and
- (d) the reaction of the Central Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND (PROF. **SIDDHESHWAR** POWER PRASAD): (a) A Conference of State Ministers of Irrigation and Power was held at Nainital on the 26th and 27th May, 1969.

(b) to (d) A statement showing the important subjects discussed and the recommendations made by the Conference, is attached. [See Appendix LXIX, Annexure No. 5].

Action has been initiated on all the recommendations. It has been decided raise the financial limit of minor irrigation schemes from Rs. 15 lakhs to Rs. 25 lakhs and to Rs. 30 lakhs in the case of hilly areas.

Written Answers

The two Committees recommended by the Conference have already been constituted-One to go into the question of delays that are occurring in procuring construction equipment and especially spare parts required for irrigation and power projects and the other to recommend special measures for the development of drinking water, irrigation and power facilities in the Himalayan Region.

The other recommendations are being considered in consultation with the Planning Commission, the Central Ministries concerned and the State Governments.

## दिल्लो में झुग्गीवासियों का पुनर्वास

98. श्री सुन्दर सिंह भंडारी:

र्श्वः जनदम्बी प्रसाद यादव : श्रीमान सिंह वर्माः

श्री पीतांबर दास:

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मत्री यह बतानेकी क्रुधा करेंगे कि :

- (क) गत वर्ष दिल्ली में कितने झग्गी... वासियों को पुनः बसाया गया;
- (ख) इस वर्ष तथा अगले वर्ष कितने झुगीवासियों के पुनः बसाये जाने की सम्भावना
- (ग) किन-किन क्षेत्रों में प्रस्तावित बस्तियां बनाई जायेंगी; और
- (घ) उन बस्तियों में पुनर्वास के लिये झगीवासियों को दी जाने वाली सुविधाओं का ब्यौरा क्या है।
- \*| Rehabilitation of Jhuggi dwellers DELHI
  - **98. SHRI SUNDAR** SINGH BHANDARI: SHRI J. P. YADAV SHRI MAN SINGH VARMA: **PITAMBER** DAS:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state:

to Questions

- (a) the number of Jhuggi rehabilitated in Delhi during the last year ;
- (b) the number of Jhuggi dwellers likely to be rehabilitated during the current year and during the year ;
- (c) the areas in which the proposed colonies will be built; and
- (d) the details of the amenities proposed to be given to the jhuggi dwellers eligible for rehabilitation in those colonies ?]

स्वास्थ्य, परिवार नियोजन और निर्माण, ौर नगर-विकास मंत्रालय में राज्य (श्री बी० एस० मृति) : अप्रैल, 1968 से 31 मई, 1969 तक 10,198 I

- (ख) तथा (ग) कार्यक्रम का ब्योरा अभी तैयार नहीं किया गया है।
- (घ) गलियों में बिजली, सम्पर्क स्नानगह तथा शौचालय, बाहरी नालिया और पीने के पानी की सप्लाई की सूविधाए प्रायः उपलब्ध की जाती है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-(SHRI B. S. MURTHY): (a) 10,198 from 1st April, 1968 to 31st May, 1969.

- (b) and (c) The details of the programme have not yet been worked out.
- (d) The amenities usually provided are, street lighting, approach roads, baths and latrines, surface drains and drinking water supply].

## व्यास परियोजना

- 99. श्री सुन्दर सिंह भंडारी : क्या सिचाई तथा विद्युत मंत्री यह बताने की क्रा करेगे कि :
- (क) क्या यह सच है कि व्यास परियोजना का खर्च विभिन्न राज्यों में तदर्थ आधार पर निर्धारित किया गया थाः